

(c) No regular or complete survey of slum dwellers or their dwellings has so far been made by the Central or the State Governments. However, according to the report of the Asoka Sen Committee on Slum Clearance published in 1958, the number of houses unfit for human habitation was placed at 11.5 lakhs.

Teachers for Medical Colleges

3212. Shrimati Maimoona Sultan: Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is an acute shortage of teachers in the Medical Colleges in the country;

(b) if so, the extent thereof; and

(c) the steps taken to overcome the shortage

The Minister of Health (Dr. Sushila Nayyar): (a) There is a general shortage of teachers in medical colleges owing to rapid extension of medical education in the country.

(b) The shortage of teachers varies and is greater in pre-clinical departments. Its extent may be upto 25 per cent.

(c) Financial assistance has been given by the Central Government for the development of Post-graduate medical education during the Second Plan and the Third Plan. The scheme is proposed to be included in the Fourth Plan also. Action is being taken to develop Post-graduate Institutes at Pondicherry, Hyderabad and Bombay in addition to the existing ones in the country during the remaining period of the Third Plan and to establish three more such institutes during the Fourth Plan. M.Sc. Courses in Anatomy and Physiology have been started in some places.

Advances by Banks to Business Houses

3213. Shrimati Maimoona Sultan: Will the Minister of Finance be pleased to state:

(a) whether the Reserve Bank has recently issued a warning to banks for being careful in making advances to

business houses which have been raided for black money; and

(b) if so, the specific instructions issued in this behalf and the circumstance thereof?

The Minister of Finance (Shri T. T. Krishnamachari) (a) and (b). No Certain general instructions have, however, been issued to the banks, asking them to ensure that financial accommodation is not provided to shroffs or to other parties, against hundies which may not be genuine. Banks have also been asked to be careful in checking up the addresses and other particulars of individuals, who may be investing money in fixed or short-term deposits, in circumstances in which evasion of income tax may be suspected.

Seizure of Watches in Bombay

3215. { **Shri Kindar Lal:**
Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that wrist watches valued at eight lakh rupees were seized at Bombay on the 17th April, 1965 from the gang of smugglers; and

(b) if so, the action Government propose to take in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Six packages containing 5145 wrist watches, valued at Rs. 5.5 lakhs (approx), were seized by the Maharashtra State Police, as smuggled, on 17-4-65. The packages were abandoned by six persons, who managed to escape under cover of darkness. No arrests have so far been made, but further investigations in the matter are in progress.